



**Honourable Shri Justice Ramesh Deokinandan Dhanuka**

***B.Com., LL.B.***

**2012**

Born on 31st May, 1961. Acquired Bachelor degree in Commerce and Law from University of Bombay. Practised at Bombay High Court in 1985 till elevation as High Court Judge of Bombay in 1990. Practised on Appellate and Original Side of High Court of Judicature at Bombay in Constitutional and other branches of Law particularly Arbitration, Companies Act, Suits, Testamentary, Municipal Laws, Service Law, Rent Act. Appointed as Senior Panel Counsel of Municipal Corporation of Greater Mumbai. Elevated as Additional Judge of the Bombay High Court on 23rd January, 2012.

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